Sr. No.	Notifications/Orders	Section/Rules	Official Gazette Reference
1.	8-4/PCE-PWD-Accts/09-10/140 dated 30th October, 2009.	Goa Revision of Tariff for Water Supply and Sewerage Order, 2009.	Series I No. 31 (Extraordinary No. 2) dated 30th October, 2009
2.	8-4/PCE-PWD-Accts/2013-14/10 dated 17-4-2013	Goa Revision of Tariff for Water Supply and Sewerage Order, 2013	Series I No.4 dated 25-4-2013
3.	PWD/1387/100/69 dated 5-4-1969	Water Supply Bye- Laws approved by "Portaria" No. 6802	Series I No. 3 dated 17-4-1969
4.	8-4/PCE-PWD-Accts/2020-21/128 dated 12th May, 2020	Revision of Tariff for Water Supply and Sewerage Order, 2020	Series I No. 8 dated 21-5-2020

Notifications under the Provision of Water Supply Act, 2003 (Act No. 28 of 2003)

GOVERNMENT OF GOA

Department of Public Works

Office of the Principal Chief Engineer

Notification

8-4/PCE-PWD-Accts/09-10/140

In exercise of the powers conferred by Article 60 of Portaria No. 6802 dated 10-12-1956 (Water Supply Bye-laws) read with clause 2 of the Goa, Daman & Diu (Administration) Removal of Difficulties Order, 1962 and all other powers enabling it in that behalf and in supersession of the Government order No. 8-4/Pr.CE-PWD-Accts/ 2007-08/376 dated 6-2-2008, the Government of Goa hereby orders to bill the consumers of all the categories at the revised tariff as mentioned below in supersession to all previous orders.

1. Short title, extent and commencement.— (1) This order may be called the Goa Revision of Tariff for Water Supply and Sewerage Order, 2009.

(2) Fixation of water tariff for all categories.

(3) This shall come into force with effect from 1st

November, 2009. A (1) Domestic Consumers:

(i) Rs. 3.00 per m3 upto 25m3.

(ii) Rs. 7.00 per m3 above 25 m3 upto 35m3.

(iii) Rs. 10.00 per m3 above 35m3 upto 50m3.

(iv) Rs. 15.00 per m3 above 50m3 Minimum charges shall be Rs. 40/- per month.

In respect of registered Co-operative Housing Societies as well as non-register Co-operative Housing Societies/Colonies which have been given single Water Supply connection covering more than one number of residential flats, the basis for the tariff shall be number of flats in the Housing Society depending on the single house service connection. For example, in case one house service connection feeds say 50 Nos. of residential flats in the Co-operative Housing Society ($50 \times 25 = 1250$ m3) shall be charged at the rate of Rs. 3.00 per m3 and above ($50 \times 25 = 1250$ m3) shall be at the rate of Rs. 7.00 and so on as indicated above for the Domestic Consumers category at Sl. No. A(1).

	(i) Rs. 7.00 per m3 (flat rate)
Educational Institutions/and recognized Charitable Trust Institutions.	Minimum charges Rs. 70/- per month.
(3) Students Hostels / Hospitals /Dispensaries /Educational Institutional etc., not aided by the	(i) Rs. 15.00 per m3 for first 250 m3.
Government, Business Profession	
which are not falling within the purview of Goa,	(ii) Rs. 18.00 per m3 above 250 m3.
Daman & Diu, Shops and Establishment Acts, Educational Institutions.	Minimum charges Rs. 140 per month.

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B(I) Small Hotels having No. of restaurants attached to Hotel and number of rooms less than 15 with A/c	(i) Rs. 15.00 per m3 for first 80m3.
rooms numbering three or less/Government Tourist	(ii) Rs. 20.00 per m3 above 80m3.
Hostels.	Minimum charges Rs. 150/- per month.
(II) Small Restaurant	(i) Rs. 15.00 per m3 for first 80m3.
Non-Air Conditioned area upto 150 sq. mts.	(ii) Rs. 20.00 per m3 above 80m3.
	Minimum charges Rs. 150/- per month.
(C) Defence	(i) Rs. 15.00 per m3 (flat rate).
	Minimum charges Rs. 150/- per month.
D (1) Fishing Boat Owners/Operators Association at	Rs. 15.00 per m3 (flat rate)
various Jetties in Goa/All Goa Association of Bakers	Minimum charges Rs. 180/- per month.
(2) S.G.P.D.A Market complex atMargao	(i) Rs. 15.00 per m3 (flat rate).
	Minimum charges Rs. 180/- per month.
(3) Akhil Gomantak Nabhik Samaj Goa	(i) Rs. 15.00 per m3 (flat rate).
	Minimum charges Rs. 150/- per month.
E. (1) Small scale/medium/large and all types of	(i) Rs. 25.00 per m3 (flat rate).
Industries/Hotels (Registered) (other than small hotels/small Restaurant Tourist Hostels)	Minimum charges Rs. 250/- per month.
(2) Commercial including MPT/Cinema Theaters	(i) Rs. 35.00 per m3 (flat rate).
/Constructions /Establishments registered under the Goa, Daman & Diu Shops & Establishment Act, 1974.	Minimum Rs. 300/- per month.
(3) Public Water taps installed in Municipality/Panchayat Areas	(i) Rs. 200 per tap be charged to the concerned Municipality / Gram Panchayat (per month).
(4) Supply of water by tanker:	
(i) Small tanker upto 6m3	Rs. 600.00 per trip.
(ii) Big tankers between 6m3 to 10m3	Rs. 800.00 per trip.
F Sewerage Charges	(i) 25% of the water consumption charges.
	(ii) In case of consumers who consume water other than the water supply supplied by the Government, the billing will be done on the actual quantity of water consumed from all the sources as assessed by the Dept.
G Connection Charges:	
(I) Water Supply Sector:	
(i) Domestic/Small Hotels and small restaurant/Akhil Gomantak Nabhik Samaj	
Size of connection	Amount per connection

(a) 15mm/20mm	Rs. 600.00
(b) Above 20mm upto 25mm	Rs. 1500.00
(ii) Other than Domestic/small hostels/small	
restaurants/Akhil Gomantak Nabik Samaj.	
Size of connection	Amount per connection
(a) 15mm/20mm	Rs. 2000.00
(b) Above 20mm upto 25mm	Rs. 5000.00
(c) Above 25mm upto 150mm	Rs. 10000.00
(II) Sewerage Sector connection to Sewerage System:	
(i) Domestic	
Size of connection	Amount per connection
(i) Upto 150mm dia	Rs. 200.00
(ii) Above 150mm. dia	Rs. 350.00
(II) Non-Domestic	
Size of connection	Amount per connection
(i) Upto 150mm dia	Rs. 500.00
(ii) Above 150mm.	Rs. 700.00
(I) Delayed payment charges and Reconnection charges	 (i) The delayed payment charges at the rate of 2% per month shall become due and payable, if bill is not paid on or before due date of payment specified in the waterbill. The delayed payment charges will be rounded off to nearest rupee. (ii) The water supply/sewerage connection is liable for disconnection in case payment of any of the water/sewage bills remains overdue for more two (2) months. (iii) The reconnection charges shall be Rs. 200/
H Meter rent	
Size of Meter	Rates per month
1. 15 mm.	Rs. 20. 00
2. 20 mm.	Rs. 50.00
3. 25 mm.	Rs. 60.00
4. 40 mm.	Rs. 150.00
5. 50 mm.	Rs. 200.00
6. 80 mm.	Rs. 250.00
7. 100 mm.	Rs. 300.00
8. 150 mm.	Rs. 500.00
I Inspection Charges once in a year	
(1) Water Connection	
(i) Domestic connection	Rs. 50/- per connection.
(i) Non-Domestic connection	Rs. 200/- per connection.
	its. 200/ per connection.

(2) On-site sanitation septic tank	
(i) Domestic connection	Rs. 100/- per connection.
(ii) Non-Domestic connection	Rs. 200/- per connection.
J Testing of water meters	Rs. 100/- per meter per test.

Note: In case of special connections the tariff and the connection charges of diameters shall be decided by the Department on case to case basis.

By order and in the name of the Governor of Goa.

A. M. Wachasundar, Principal Chief Engineer, P.W.D.

& ex officio Additional Secretary.

Panaji, 30th October, 2009.

(Published in the Official Gazette Series I No. 31 (Extraordinary No. 2) dated 30th October, 2009)

Department of Public Works Office of the Principal Chief Engineer

Notification

8-4/PCE-PWD-Accts/2013-14/10

In exercise of the powers conferred by Article 60 of Portaria No. 68202 dated 10-12-1956 (Water Supply Bye-Laws) read with Clause 2 of the Goa, Daman and Diu (Administration) Removal of Difficulties Order, 1962 and all other powers enabling it in that behalf, and in supersession of the Government Notification No. 8-4/PCE-PWD-Accts/2010-11/250 dated 31-3-2011, the Government of Goa hereby orders to bill the consumers of all the categories at the revised tariff as mentioned below in supersession to all previous orders.

1. Short title, extent and commencement.— (1) This order may be called the Goa Revision of Tariff for Water Supply and Sewerage Order, 2013.

(2) This Order is for Fixation of Water Tariff and other charges for all categories.

(3) This shall come into force with effect from 1st April, 2013.

(A) (1) Domestic Consumers:	(i) Rs. 2.50 per m3 upto 25m3.
	(ii) Rs. 7.00 per m3/above 25m3 upto 35m3.
	(iii) Rs. 10.00 per m3/above 35m3/upto 50m3.
	(iv) Rs. 15.00 per m3/above 50m3. Minimum Charges shall be Rs. 40/- per month.

In respect of registered Co-operative Housing Societies and as well as non-register Co-operative Housing/Colonies which have been single Water Supply connection covering more than one number of residential flats, the basis for the tariff shall be number of flats in the Housing Society depending on the single house service connection. For example, in case one house service connection feeds say 50 Nos. residential flats in the Co-operative Housing Society shall be charged at the rate of Rs. 2.50 per m3 and above (50x25=1250m3) shall be at the rate of Rs. 7.00 and so on as indicated above for the Domestic Consumers Category at Sl. No. A(1).

(2) Students Hostels/Hospitals/Dispensaries and Educational Institutions and recognized Charitable Trust Institutions	
(3) Students Hostels/Hospitals/Dispensaries Business Profession which are not falling within the purview of Goa, Daman & Diu, Shops and Establishment Acts, Educational Institution	1 (11) KS I X UU DEF IIIN ADOVE ZOUTIN

(B) (I) Small Hotels having-	(i) Rs. 17.00 per m3 for first 80m3.
No. of restaurants attached to hotel and number of	(ii) Rs. 22.00 per m3 above 80m3.
rooms less than 15 with A/c rooms numbering three or less/Government tourist hostels	Minimum charges Rs. 170/- per month.
(II) Small Restaurant	(i) Rs. 17.00 per m3 for first 80m3.
(i) Non-air conditioned	(ii) Rs. 22.00 per m3 above 80m3.
(ii) Area upto 150 sq.mts.	Minimum charges Rs. 170/- per month.
(C) Defence	Rs. 17.00 per m3 (flat rate).
	Minimum charges Rs. 170/- per month.
(D)(1) Fishing Boat Owners/Operators Association	Rs. 15.00 per m3 (flat rate).
at Jetties in Goa	Minimum charges Rs. 180/- per month.
(2) S.G.P.D.A. Market complex at Margao	Rs. 15.00 per m3 (flat rate).
	Minimum charges Rs. 180/- per month.
(3) Akhil Gomantak Nabhik Samaj Goa	Rs. 15.00 per m3 (flat rate).
	Minimum charges Rs. 150/- per month.
(E)(1) Small scale/medium/large and all types of	Rs. 30.00 per m3 (flat rate).
Industries/Hotels (Registered) other than small hotels/small restaurants/tourist hostels	Minimum charges Rs. 280.00 per month.
(2)Commercial/including MPT/Bar/Cinema	Rs. 35.00 per m3 (flat rate).
Theatres/Constructions/Establishments registered under the Goa, Daman & Diu Shops and	Minimum Rs. 300.00 per month.
Establishment Act, 1974 including building	
construction	
(3) Public water taps installed into the Municipality/Panchayat areas	Rs. 300/- per tap be charged to the concerned
	Municipality/Gram Panchayat (per month).
(4) Supply of water by tankers:	Rs. 700.00 per trip.
(i) Small tankers upto 6m3	Rs. 900.00 per trip.
(ii) Big tankers between 6m3 to 10m3	
(F) Sewerage Charges	(1) Domestic– 25% of the water consumption charges for domestic.
	(2) Non-Domestic– 35% of the water consumption charges.
	(3) In case of consumers who consume water other than that supplied by the Government, the billing will be done on the actual quantity consumed from all the sources as assessed by the Department.

(G) Connection Charges(I) Water Supply Sector:

Size of connection		
(a) 15mm./20mm.	Rs. 600.00	
(b) Above 20mm. upto 25mm.	Rs. 1500.00	
(c) Above 25mm upto 50mm	Rs. 2000.00	
(d) Above 50mm	Rs. 5000.00	
(2) Other than domestic/small hostels/small re	estaurants/Akhil Gomantak Nabhik Samaj	
Size of connection		
(a) 15mm/20mm.	Rs. 2500.00	
(b) Above 20mm. upto 25mm.	Rs. 5500.00	
(c) Above 25mm. upto 150mm.	Rs. 12000.00	
(II) Sewerage Sector connection to Sewerage	System:	
(1) Domestic		
(2) Non-Domestic		
Size of connection	Amount per connection	
(iii) Upto 150mm. dia.	Rs. 1000.00	
(iv) Above 150mm. dia.	Rs. 2000.00	
Delayed payment charges and reconnection charges	(i) The delayed payment charges at the rate of 2% per month shall become due and payable, if bill is not paid on or before due date of payment specified in the water bill. The delayed payment charges will be rounded off to nearest rupee.	
	(ii) The water supply/sewerage connection is liable for disconnection in case payment of any of the water/sewage bills remains overdue for more than two (2) months.	
	(iii) The reconnection charges shall be Rs. 300/- for domestic.	
	(iv) Reconnection charges shall be Rs.1000/- for non-domestic.	
(H) Meter Rent		
Size of Meter		
1. 15 mm.	Rs. 20.00	
2. 20 mm.	Rs. 50.00	

3. 25 mm.	Rs. 60.00	
4. 40 mm.	Rs. 150.00	
5. 50 mm.	Rs. 200.00	
6. 80 mm.	Rs. 500.00	
7. 100 mm.	Rs. 600.00	
8. 150 mm.	Rs. 1000.00	
(I) Inspection Charges once in a year		
(1) Water Connection		
(i) Domestic connection	Rs. 50/- per connection.	
(ii) Non-Domestic connection	Rs. 200/- per connection.	
(2) On-site sanitation Septic Tank		
(i) Domestic connection	Rs. 100/- per connection.	
(ii) Non-Domestic connection	Rs. 500/- per connection.	
(J) Testing of water meters	Domestic Rs. 100/- per meter per test.	
	Non-Domestic Rs. 250/- per meter per test	

Note: In case of special connections the tariff and the connection charges of diameters shall be decided by the Department on case to case basis.

By order and in the name of the Governor of Goa.

J. J. S. Rego, Principal Chief Engineer &

ex officio Addl.Secretary (PWD).

Panaji, 17th April, 2013.

(Publish in the Official Gazette Series I No.4 dated 25-4-2013)

Food and Civil Supplies Department Public Works Department Principal Engineer's Office

PWD/1387/100/69

Head:- Letters Nos. PWD/495/69, dated 12-2-69 and No. PWD/ND/950/69, dated 18-3-69, from the Executive Engineer, Works Division VII, Daman.

The existing Water Supply Bye-Laws approved by — Portarial No. 6802, dated 10-12-56, published in supplement to Government Gazette No. 49 Series I, dated 10-12-1956, is now made applicable to regulate all the matters connected with the exploration of the Water Supply Systems of Daman and Diu.

By order and in the name of the lieutenant Governor of Goa, Daman and Diu. B.R Naique, Principal Engineer, P.W.D. and Ex-official Addl. Secretary to the Govt.

Panaji, 5th April, 1969.

(Published in the Official Gazette Series I No. 3 dated 17-4-1969)

Department of Public Works Office of the Principal Chief Engineer

Notification 8-4/PCE-PWD-Accts/2020-21/128

In supersession of the Notification No. 8-4/PCE-PWD-Accts/2013-14/10 dated 17-04-2013 and No. 3-4/Pr.CE-PWD-Accts/2015-16/08 dated 7-04-2015 the Government of Goa hereby orders to bill the consumers of all the categories at the revised tariff as mentioned below:

Short title, extent and commencement.— (1) This order may be called the Goa Revision of Tariff for Water Supply and Sewerage Order, 2020.

(2) This order is for Fixation of Water Tariff and other charges for all categories.

(3) This shall come into force with effect from 01-04-2020.

	(5) This shall come into force with effect	
	b) Non Domestic Consumers Size of	
	connection	D 5000/
	i) 15 mm/20 mm	Rs. 5000/-
	ii) Above 20 mm upto 25 mm	Rs. 9000/-
	iii) Above 25 mm upto 50 mm	Rs. 20000/-
	iv) Above 50 mm upto 100 mm	Rs. 25000/-
	v) Above 100 mm	Rs. 30000/-
H.	Meter Rent Size of Meter	
	i) 15 mm	Rs. 50.00
	ii) 20 mm	Rs. 80.00
	iii) 25 mm	Rs. 125.00
	iv) 40 mm	Rs. 300.00
	v) 50 mm	Rs. 350.00
	vi) 80 mm	Rs. 800.00
	vii) 100 mm	Rs. 1000.00
	viii) 150 mm	Rs. 1500.00
I.	Inspection charges once in a year for Water	
	connection	
	i) Domestic connection	Rs. 100 per connection.
	ii) Non-Domestic connection	Rs. 500 per connection.
J.	Inspection charges once in a year On site	<u>^</u>
	sanitation Septic tank	
	i) Domestic connection	Rs. 300 per connection.
	ii) Non-Domestic connection	Rs. 1000 per connection.
K.	Testing of water meters	Domestic Rs. 500/- per meter per test. Non
		Domestic Rs. 1000/- per meter per test.
Sr. No.	Type of Consumer	Proposed Water Tariff
		*
1	2	3
A.	Domestic Consumers	
(1)	i) Upto 15m3	Rs. 3.50 per m3
	_	
	ii) Above 15m3 to upto 25m3	Rs. 9.00 per m3
	iii) Above 25m3 upto 50m3	Rs. 15 per m3
	· · ·	

	iv) Above 50m3	Rs. 25.00 per m3
		Minimum units to be charged will be 16m3 per month.
	For Registered Co-operative Housing Societies as well as non registered Co- operative Housing/Colonies	In respect of registered Co-operative Housing Societies as well as Non-registered Co- operative Housing/Colonies/Complexes which have single Water Supply Connection covering more than one number of residential flats/house, the basis for the tariff shall be number and type of flats/house in the Housing Society depending on the single house connection.
		For example, in case one house service connection feeds say 50 Nos. residential flats in the Co-operative Housing Society shall be charged at the rate of Rs. 3.50 per m3 and above (50X25=1250 m3) shall be at the rate Rs. 9.00 and so on as indicated above for the domestic consumers Category at Sr. No. A (1).
2.	Student Hostels/Hospitals/Dispensaries and Education Institutions and recognized Charitable Trust Institution	Rs. 9.00 per m3 (flat rate). Minimum units to be charged will be 50% of the requirement.
3.	Students Hostels/Hospitals/Dispensaries. business profession which are not falling within the purview of Goa, Daman & Diu Shops and Establishment Acts Educational	Rs. 17.00 per m3 for 1st 250 m3 Rs. 20.00 per m3 above 250 m3. Minimum units to be charged will be 50% of the requirement.
	Institution.	
B.	Small Hotels & Restaurants, having number of rooms less than 15/Government tourist hostels (Non Air Conditioned) having area upto 150 sq.mts.	Rs. 25.00 per m3 for 1st 80 m3. Rs. 30.00 per m3 above 80 m3. Minimum units to be charged will be as per Contract Demand or 20 m3 per month whichever is higher.
C.	Defence	Rs. 25.00 per m3 (flat rate). Minimum units to be charged will be as per Contract Demand or 30 m3 per month whichever is higher.
D 1.	Fishing Boat Owners/Operators Association at Jetties in Goa	Rs. 20.00 per m3 (flat rate). Minimum units to be charged will be as per Contract Demand or 50 m3 per month whichever is higher.
2.	SGPDA market complex at Margao	Rs. 20.00 per m3 (flat rate). Minimum units to be charged will be as per Contract Demand or 100 m3 per month whichever is higher.
3.	Akhil Gomantak Nabhik Samaj Goa	Rs. 20.00 per m3 (flat rate). Minimum units to be charged will be as per Contract Demand or 16m 3 month whichever is higher.
E 1.	Small scale/medium/large & all type of industries/hotels (registered) other than small hotels/small restaurants/tourist hotels	Rs. 35.00 per m3 (flat rate). Minimum units to be charged will be as per Contract Demand or 60 m3 per month whichever is higher.

2.	Commercial/including MPT/Bar/Cinema	Rs. 40.00 per m3 (flat rate).
2.	Minimum units to be charged will be as per	Contract Demand or 20 m3 per month
	Theaters/Construction/Establishments	whichever
	registered under the Goa, Daman & is	
	higher. Diu Shops and Establishment Act,	
	1974 including building construction	
4.	Supply of water by tankers between 6m3 to	Rs. 1000/- per trip for 6m3 and extra Rs.
	10m3	100/- per trip for additional per m3.
F.	Sewerage charges	1. Domestic: 25% of the water consumption
		charges for domestic.
		2. Non Domestic: 35% of the water
		consumption charges.
		3. In case of consumers who consume water
		other than that supplied by the Govt., the
		billing will be done on the actual quantity
		consumed from all the sources as assessed by
		the Dept.
G.	Connection charges	
	a) Domestic consumers Size of connection	
	i) 15 mm/20 mm	Rs. 1000/-
	ii) Above 20 mm upto 25 mm	Rs. 3000/-
	iii) Above 25 mm upto 50 mm	Rs. 4000/-
	-	
	iv) Above 50 mm - 100 mm	Rs. 7000/-
	v) Above 100 mm	Rs. 10000/-

Note:-

(1) If any residential units are utilised for commercial activities, then the water tariff for such units will be charged as per commercial category and the water tariff for construction purposes will be as per commercial category.

(2) Incase of any illegal fraudulent use of water is noticed by the Department, a minimum penalty of Rs. 10,000/- for use of water for domestic consumption and Rs. 50,000/- for use of water for commercial consumption will be charged and action as per Water Supply Bye Laws will be initiated.

(3) Delayed Payment Charges and Reconnection Charges:

(i) The delayed payment charges at the rate of 2% per month shall become due and payable, if bill is not paid on or before due date of payment specified in the water bill. The delayed payment charges will be rounded off to nearest rupee.

(ii) The Water Supply/Sewerage Connection is liable for disconnection in case payment of any of the water/sewerage bill remains overdue for more than two (2) months.

(4) Incase of special connection the tariff and the connection charges of diameters shall be decided by the Department on case to case basis.

(5) The Water Tariff will be increased by 5% at the beginning of each financial year.

By order and in the name of the Governor of Goa.

U. P. Parsekar, Principal Chief Engineer, PWD &

ex officio Addl. Secretary.

Panaji, 12th May, 2020.

(Published in the Official Gazette Series I No. 8 dated 21-5-2020)